

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/10/KOB/2024
SECTION	SEC.7 IBC
NAME OF PARTIES	BIOTECHNOLOGY INDUSTRY RESEARCH ASSISTANCE COUNCIL (BIRAC) V/S PELICAN BIOTECH AND CHEMICAL LABS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	A KEVIN THOMAS, NIDHI SAM JOHN
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH

10 April 2024

ORDER

CP(IBC)/10/KOB/2024

Learned Counsel, Mr. A Kevin Thomas appears physically on behalf of the Petitioner. Learned Counsel. Mr. Akhil Suresh appears physically on behalf of the Respondent.

Matter heard for a considerable time and **reserved for orders.**

Parties are at liberty to file written submissions within a period of 10 days.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)